

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI
OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 21.12.2024

To,

(i) In-charge,
Computer Branch,
Tis Hazari Courts, Delhi.

(ii) In-charge,
General Branch,
Tis Hazari Courts, Delhi.

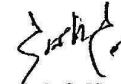
(iii) In-charge,
Caretaking Branch,
Tis Hazari Courts, Delhi.

(iv) In-charge,
BMC/Security Cell,
Tis Hazari Courts, Delhi.

MEETING NOTICE

In order to discuss the modalities and making necessary arrangements/preparations for smooth conduct of forthcoming Delhi Bar Association Elections, an urgent meeting has been called by the Ld. Chairperson, Election Committee, Delhi Bar Association, at Chamber no.410, Extension Block, Tis Hazari Courts, Delhi on **21.12.2024 at 04:00 p.m.**

You are, accordingly, requested to make it convenient to attend the meeting on the above said date and time.



(Nodal Officer)

Election Committee,
Delhi Bar Association

Forwarded.
With
Ld. Chair man
DBAEC-2024

No. 74305 /EC/DBA/2024

21 DEC 2024

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THC, Delhi.
- 4) ✓ The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi
with directions to upload the same on the official website of Delhi
District Courts, Tis Hazari Courts, Delhi.
- 5) R & I Branch (HQ), THC, Delhi.



Nodal Officer, Election Committee
Delhi Bar Association 2024